No.J-11017/9/2020-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

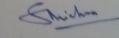
> Shastri Bhawan, New Delhi, Dated 28th October, 2020

ORDER

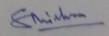
In addition to existing panel of counsel for conducting Central Government litigations before various District & Subordinate Courts in the state of Uttar Pradesh, the President is pleased to **engage** following Advocates for conducting Central Government litigations (except cases of Railways & Taxation) before the District & Subordinate courts in the state of Uttar Pradesh, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

VARIOUS DISTRICT & SUBORDINATE COURTS IN THE STATE OF UTTAR PRADESH

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
		DISTRICT – ALLAHABAD	
	Sta	anding Government Counsel	
1.	Samar Bahadur Singh	1-Rampriya Road, Prayag, Allahabad-211002. Mob: 9450585854 Tel: 0532-2541799	UP/3151/1976
	Addition	nal Standing Government Counse	el .
2.	Anand Prakash Sinha	3/1F/1, Shivkuty, Teliarganj, Allahabad, Pin-211004, (UP). Mob: 9451054547	UP/99/2000
		DISTRICT - AMROHA	
	Sta	anding Government Counsel	
3.	Sarvesh Kumar Sharma	Jai Bharat Inter College, Railway Station Road, Budh Bazar, Gajraula, Distt. Amroha- 244235 Mob: 9258044407, 9837271758	UP-4941/1999



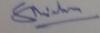
	Addition	al Standing Government Counse	ı
4.	Mrs. Chanchal Saraswat	Mohalla Kala Kuan, Amroha Mob: 8954479726	UP-03076/2009
		DISTRICT - BAGPAT	
	Addition	al Standing Government Counse	ıl
5.	Nishant Sharma	Block E-C-08, District Court, Bagpat.	UP/8820/2007
6.	Paramveer Singh	E-22, District Court, Bagpat Mob: 9758817465	UP/7934/2002
7.	Ms. Reksh Rani	Block-D-12, District Court, Bagpat Mob: 9457631217	UP/2936/2009
8.	Yogendra Kumar	Block-A-7, District Court, Bagpat Mob: 9012621051	UP/9233/2003
		DISTRICT - BAHRAICH	
	Additio	nal Standing Government Counse	el
9.	Sanjeev Kumar Srivastava	Shufipura, Gayatri Bal Sanskar Shala, Civil Lines, Baharaich,UP Mob: 9415411136, 9956053111	5110/1992
		DISTRICT - BALIA	
	Additio	nal Standing Government Couns	el
10.	Udai Pratap Singh	Village & Post Piyraunta, Distt. Balia (UP), Pin-277403. Mob: 9450776812	
11.	Schindranath Dubey	Village & Post Dubey Chhapara, Distt. Balia (UP), Pin-277205 Mob: 9984355642	UP/18266/1999



		DISTRICT - BANDA	
	Addition	al Standing Government Couns	el
12.	Manoj Kumar Dixit	Katra Near Kiran College, Banda, UP-210001 Mob: 9415143472	UP/05605/2005
		DISTRICT - BAREILLY	
	Sta	anding Government Counsel	
13.	Vipin Kumar Jain	405, Maimaran, Beharipur, Bareilly-243003 (UP) Mob: 9837200328	UP/1892/1978
	Addition	nal Standing Government Counse	el
14.	Vinod Babu	Village Ahiladpur, Post Mudia, Ahmadnagar, P.S. Ijjatnagar, Distt. Bareilly. Mob: 9761748894, 9084846600	UP/09265/2010
15.	Bharat Bhushan Sheel	Haru Nagala, Beesalpur Road, Bareilly (UP), Pin-243006. Mob: 9412287814, 9927087814	UP/2148/1978
		DISTRICT - BASTI	
	Sta	anding Government Counsel	
16.	Gauri Shankar Pandey	Dakshin Darwaja, Distt. Hospital Road, Purani Basti, Distt. Basti, (UP), Pin-272001 Mob: 9450471131	UP/315/1979
	Addition	al Standing Government Couns	el
17.	Jeetendra Bahadur Singh	Village Chando, Post-Pipra Gautam, Disst. Basti (UP), Pin-272001 Mob: 9450447032	UP/625/2002
18.	Surendra Kumar Dwivedi	Village Pukarduga, Post Narayanpur Bazar, Distt. Sant Kabir Nagar (UP), Pin-272175. Mob: 9919847041	UP/13134/1999



		DISTRICT - BIJNOR	
	Sta	anding Government Counsel	
9.	Anuj Kumar Chaudhary	Shri Jai Pal Singh, R/o Moh. Gyan Vihar, Near Sugar Mill Bijnor, Dist. Bijnor, UP-246701 Mob: 9410401235	UP/6142/2005
	D	ISTRICT - BULANDSHAHAR	
	St	anding Government Counsel	
20.	Pawan Kumar	85, Mansarovar Colony, G. T. Road, Bulandshahr. Mob: 9412569574	UP/368/1988
	Additio	nal \$tanding Government Counse	el
21.	Bedram	Gyan Lok Colony, Near Avas Vikas-1, Gali No. 1, Distt. Bulandshahr. Mob: 9720406187	UP/5689/1990
22.	Rajeev Kumar (Malik)	2/87/1, M.I.G. Avas Vikas-1, D. M. Road, Bulandshahr Mob: 9412547128	UP/7943/1995
23.	Pramod Kumar Bharadwaj	722, Sarai Nasrulla Khan, Behind Munsif Court, Khurja- 203131, Bulandshahr (UP) Mob: 9358299684	UP/4278/1994
24.	Bhupendra Singh Rajput	H. No. 33J, Devipura II, Krishna Nagar, Bulandshahr. Mob: 9412546913	UP/1961/1998
25.	Vivek Raj	Guru Kripa 2/81, M.I.G. Avas Vikas, D.M. Road, Bulandshahr. Mob: 9675807393	UP/5945/1999
26.	Pravendra Singh Lodhi	3/437, Kothiyat, Behind D.M. Colony, Near PWD Godown, Bulandshahr.	UP/4450/2007



			UP/5522/2005
27.	Dhruv Kumar Verma	71/17, Gyan Lok Colony, Gali No. 1, Opp. Ayakar Bhawan, Civil Line, Teachers Colony, Bulandshahr, Pin- 203001.	
28.	Yogesh Kumar Sharma	Village & Post Chitson, Distt. Bulandshahr, Pin-203001 Mob: 9720027121	UP/09762/2009
29.	Krishan Kumar	L.I.G. 865, Avas Vikas Colony-I, Bulandshahr, Distt. Bulandshahr, Pin-203001 Mob: 8273062093	UP/949/2004
30.	Virendra Singh .	Village Bharra, Post Khanpur, Distt. Bulandshahr Mob: 9568910913	UP/09488/2009
	DISTI	RICT – GAUTAM BUDH NAGAR	
	Addition	nal Standing Government Counse	
31.	Ajay Kumar Gupta	Chamber No. 222, Street No. 6, District Session Court, Compound, Suraj Pur, Greater NOIDA, Gautam Budh Nagar- 201310 Mob: 9910311387	UP/2807/2011
32.	Choudhary Prem Singh	Chamber No. 802, District Court Compound, Surajpur, Greater NOIDA, Gautam Budh Nagar- 201306 Mob: 9818389950	UP/2633/1987
33.	Ranjan Kumar Sharma	Chamber No. 171, Gali No. 6, Court Compound, Surajpur, Gautam Budh Nagar Mob: 9716282412, 9045200021	UP/1484/2009
34.	Ms. Sarita Kumari	Chamber No. 312/8, District & Session Court, Gautam Budh Nagar, 8700786926	UP/923/2013
35.	Suresh Chand	Chamber No. 178, Gali No. 6, District & Session Court, Surajpur, Greater NOIDA, Gautam Budh Nagar-201306 Mob: 9971517203	UP/12318/2018



		DISTRICT - GHAZIABAD	
	Addition	nal Standing Government Couns	sel
36.	Ms. Geeta Singh	Chamber No. 1078, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 9910311387	UP/5154/2015 (D/1020/2000)
37.	Rajeev Kumar	1032, 2 nd Floor, Civil Court, Raj Nagar, Ghaziabad Mob: 9910668736	UP/9018/2011
38.	Sumit Kumar Arora	Chamber No. 1113, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 9310727374	UP/0839/2014
39.	Ms. Sunita Verma	Chamber No. 371, Civil Court Compound, Raj Nagar, Ghaziabad Mob: 8745006053	D/1087/2002
40.	Yogendra Kumar	7, Brampuri, Fafrana Road, Modinagar, Ghaziabad-201204 Mob: 9350747095	UP/08196/2008
		DISTRICT - GORAKHPUR	
	Addition	nal Standing Government Counse	el
41.	Madhusudan Singh	136/C, Shakti Nagar Colony, PO New Shivpuri Colony, Rustampur, Gorakhpur, UP Mob: 9251494020	UP/625/1984
	DI	STRICT – KANPUR NAGAR	
	Sta	anding Government Counsel	
42.	Kaushal Kishor Sharma	20/10, Vishnupuri, Kanpur Nagar (UP). Mob: 9415042170	UP/4947/1992
	Addition	al Standing Government Counse	el
43.	Dr. Pawan Kumar Tiwari	1/47, R. D. Colony, Bakarmandi, Colonelganj, Kanpur-208001. Mob: 9839260520, 9936417455	UP/10885/2000



DISTRICT - LUCKNOW

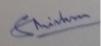
		DISTRICT - LUCKNOW	
	Addition	nal Standing Government Couns	el
44.	Pawar	567/3 A, Anand Nagar, Jail Road, Alambagh, Lucknow- 226005 Mob: 9451177408	UP/04519/2008
45.	Banwari Lal Maurya	537B/5/104 Mauryapuram Fajullah Ganj, Sitapur Road, Lucknow,Pin-226020 Mob: 9415466208, 9125551372	
46.	Manohar Singh	538 KHA/305, Deen Dayal Nagar, Rooppur, Khadra, Sitapur Road, Lucknow	UP/00437/1973
47.	Neeraj Kumar Yadav	B-Block, H. No. 2774, Indira Nagar, P.S. Gazipur, Lucknow. Mob: 9935198233, 9452679236	UP/6067/2005
48.	Pradeep Mishra	51 A, Shakti Sadan, Purana Quila, Lucknow-01, UP Mob: 9415515947	UP/34/2000
49.	Mrs. Renu Tripathi	3644 K2/A-3/0503, Sector-K, Sushant Golf City, Sultanpur Road, Lucknow Mob: 9628370605, 8052752375	UPB/01207/2009
		DISTRICT - MATHURA	
	Addition	nal Standing Government Couns	el
50.	Dhiraj Goswami	H. No. 641, Near Geeta Ashram, Gau Ghat, Post Office Laldarwaj, Mathura-281001. Mob: 9457639284	D/160/2001
		DISTRICT - MEERUT	
	Addition	al Standing Government Couns	el
51.	Amit Kumar	G-Block, Green Park Colony, Mawana Road, Meerut, Distt. Meerut. Mob: 9719707074	UP/5083/2004



	DIS	STRICT - MUZAFFARNAGAR	
	Sta	anding Government Counsel	
52.	Hari Om Goel	H. No. 60/567, Avadh Vihar Colony, Jansath Road, Muzaffarnagar (UP), Pin- 251001. Mob: 9760045620	UP/3622/2000
	Addition	nal Standing Government Counse	el
53.	Vikunj Mittal	183, Patel Nagar, New Mandi, Muzaffarpur-251001 Mob: 9457639284	UP/16023/2010
		DISTRICT - PILIBHIT	
	St	anding Government Counsel	
54.	Yashwant Kumar	Village & Post Shahi, Tehsil & Distt. Pilibhit, Pin-262001. Mob: 9837871356	UP-851/1994
	Additio	nal Standing Government Counse	el
55.	Mrs. Chitra Devi	Moh. Sungarhi, Near Shiv Mandir, Pilibhit (UP), Pin-262001. Mob: 9027540684, 8533896060	UPB/00890/2009
56.	Pradeep Kumar Agarwal	Mohalla Gopal Singh, Gali Arya Samaj Mandir, Distt. Pilibhit (UP),Pin-262001. Mob: 9412495993	UP-C- 10897/2010
57.	Mudit Agarwal	120-B, Sahyog Vatica Sahukara, Pilibhit (UP), Pin-262001. Mob: 9457091650, 7078451081	UP-6868/2005
58.	Ravi Gangwar	S/o Shri Mangal Sen Gangwar, R/o A5/2, Awas Vikas Colony, Near Yahvantri Devi Mandir City & Distt. Pilibhit (UP), Pin- 262001. Mob: 9412482493, 8868897196	UP-964/2007



59.	Mrs. Rekha Devi	Saraswati Vidya Mandir Inter College, Pooranpur, Distt. Pilibhit,Pin-262122. Mob: 9720914503, 8650283434	UP-6134/2001
60.	Pradeep Kumar	Mohalla Kayasthan, Ward No. 02,Post & Tehsil Pooranpur, Distt. Pilibhit, Pin-262122 Mob: 9758070699	UP-6704/2003
		DISTRICT - RAMPUR	
	Sta	anding Government Counsel	
61.	Amit Kumar Saxena	Ekta Vihar Colony, Civil Lines, Rampur (UP). Mob: 9412555341	UP-874/1999
		DISTRICT - SAHARANPUR	
	Sta	anding Government Counsel	
62.	Pankaj Kumar Sharma	S/o Late Lakhanpal Sharma, H. No. 8/4125, Madanpur Colony, Jain Mandir Lane, Chilkana Road, Saharanpur (UP). Mob: 9411297687	
	Addition	nal Standing Government Counse	el
63.	Vipin Kumar Gupta	Chamber NO. 356, Civil Court, Saharanpur Mob: 9412424289	UP/05076/1995
		DISTRICT - SAMBHAL	
	Sta	anding Government Counsel	
64.	Vishnu Kumar Sharma	Holi Street, Chandausi-244412, District Sambhal (UP). Mob: 8445899911, 9716555911	UP-7480/1999



	D	ISTRICT - SHAHJAHANPUR	
	St	anding Government Counsel	
65.	Subhash Chandra Srivastava	411, Katiya Tola, Near Arya Mahila Inter College, Shahjahanpur, Pin-242001 (UP) Mob: 9415528390	UP/2999/1987
	Addition	nal Standing Government Counse	ı
66.	Umesh Chandra Singh	102, Keshav Nagar Colony, Shahjahanpur (UP), Pin-242001 Mob: 9198295179	UP/1428/1982
67.	Sandeep Kumar Sharma	Kalyanpur Ta Chamaraura, Post Banthra, Distt. Shahjahanpur(UP), Pin-242307. Mob: 9794459249	UP/7613/2015
68.	Shyam Babu	Moh. Tilher Zai, City- Shahjahanpur Mob: 9451097493	UP/4367/2000
69.	Rampal Singh	Village Hathura Buzurg, Distt. Shahjahanpur. Mob: 9651098200	UP/811/1979
70.	Brijesh Chandra Mishra	Madhav Nagar, Near Brij Bihar Colony, Shahjahanpur. Mob: 9450442624, 9140685996	UP/59/1980
71.	Ravi Mishra	'Panchvati' Bisrat Marg, Gauherpura, Shahjahanpur (UP), Pin-242001. Mob: 9415070221 Phone:05842-280805	UP/5982/2000
72.	Ramesh Chandra Saxena	137, Katia Tola, City-Shahjahanpur. Mob: 9450417838	UP/2807/1981
		DISTRICT - SHAMLI	
	Addition	nal Standing Government Counse	ol .
73.	Anil Kumar	Mohalla Gautampuri, Kaka Nagar, Shamli-247776 Mob: 9412888057	UP/16830/1999



74.	Mukesh Chand Garg	District Court Compound, Kairana, Shamli-247774 Mob: 9412843554	UP/02137/1989
75.	Vikas Kumar	458, Vivek Vihar, Tanki Road, Shamli-247776 Mob: 9412866826	UP/05075/2006
		DISTRICT - SITAPUR	
	Additio	onal Standing Government Counse	el
76.	Pradeep Kumar	Village-Hasnapur, Post-Biswan, District-Sitapur, UP Mob: 9889192011	UP/4181/1991
		DI\$TRICT - SULTANPUR	
	S	Standing Government Counsel	
77.	Arvind Kumar Pandey	H. No. 1370/14, Vivekanand Nagar, Bank Colony, Distt. Sultanpur, UP, Pin-228001 Mob: 9451302119, 9450684434	UP/11037/1999
		DISTRICT - VARANASI	
	Additi	onal Standing Government Couns	el
78.	Atul Kumar Srivastava	S-5/44-G, Pandey Colony, Orderly Bazar, Varanasi-221002 Tel: 0542-2501064	UP/5634/1992

- The engagement and professional fee of the aforesaid Advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Dated: 28.10.2020

Copy for information to:-

- 1. OSD to MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. The Registrar, Allahabad High Court at Allahabad / Registrar of Allahabad High Court, Lucknow Bench.
- 3. All the District Judges of the Districts concerned.
- 4. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020 w.r.t. his letter dated 12.03.2019.
- 5. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
- 6. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
- 7. The Cash (LA) Section for the payment of retainership fee as admissible to the Standing Govt. Counsel figuring in the table above with effect from the date of this order for a period of three years or until further orders, whichever is earlier.
- 8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 9. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
- 10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 11. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in